OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):DELHI

NOTICE

Sub: Engagement of Retired Court Staff on contract basis for the post of Junior Judicial Assistant, Peon/orderly/Dak Peon and Personal Assistant in Delhi District Courts.

In anticipation of approval from Govt. of NCT of Delhi for engagement of Retired Delhi District Courts' staff, this office invites applications/willingness from the <u>Retired Officials of Delhi District Courts</u> for engagement on contractual basis against the vacant posts of Junior Judicial Assistant, Peon/ orderly/Dak Peon and Personal Assistant for a period of one year or till the vacant posts are filled up, whichever is earlier.

The officials who have retired from Delhi District Courts, in the period of last FIVE YEARS i.e. between 01.01.2019 to 31.12.2023 and who have served in such capacities during their service in Delhi District Courts and are willing to be engaged on contractual basis to the above mentioned posts, may submit their online applications/willingness through official website i.e. www.delhidistrictcourts.nic.in.

The Officers/Officials may also be asked to pass any proficiency/skill test/interview to determine their suitability.

The rest of the Terms & Conditions of the service will be intimated in due course.

The Ld. Principal District & Sessions Judge (HQs), Delhi reserves all right to cancel/amend the process of engagement of Retired Delhi District Court officials and/or disengage/remove any of such Retired Delhi District Court official before completion of contract period, without assigning any reason.

The link is available on the official website i.e. www.delhidistrictcourts.nic.in for submitting online application/willingness, which will be activated w.e.f. 25/01/2024 (10 A.M.) to 04/02/2024 (5 p.m.)

24.1.24.

(Narottam Kaushal) Principal District & Sessions Judge (HQs) Delhi.

2184-2214

No.

____/Contractual/Rect.Cell/2024



Copy forwarded for information and necessary action to:-

- 1. The Principal District & Sessions Judges, all Court Complexes, Delhi/New Delhi/Rouse Avenue with the request to issue necessary directions to give wide publicity to this notice.
- 2. The Administrative Office (Judl.)/Branch Incharge, Administration Branches, all districts, Delhi/New Delhi/Rouse Avenue, with the direction to intimate (telephonically/Whatsapp/e-mail) the concerned eligible Officials retired from your respective district.
- 3. The Website Committee with the direction to upload the circular on the official website of this office.

Principal District & Sessions Judge (HQs) Delhi.